NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 5

C.P.(IB)1014/MB/2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES**:** **A. INFRASTRUCTURE LIMITED**

Vs.

MACROTECH DEVELOPERS LIMITED

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : None present

Section 7 of the IBC, 2016

ORDER

None present for the parties. Neither the Counsel for the Applicant is present nor has placed on record Hard Copies of this Company Petition. Ld. Counsel for the Applicant is directed to place on record two sets of Hard Copies of this Company Petition well before the adjourned date. List this matter on Board on 03.10.2022.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish